

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 26-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	Commercial Suit	100319/2020	Canara Bank Vs Mrs. Suman Ramavtar Saini	M/s. Sanjeev Kanchan and Co
2	Commercial Suit	100044/2019	Shripalkumar Milapchandji Vs Mrs. N. Poongothai	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>HEARING</u>				
3	Commercial Suit	100363/2020	Canara Bank Vs M/s. Jai Bhagwan Travels	Fatima Lakdawala Kadri
4	Commercial Suit	100364/2020	Canara Bank Vs M/s. Shree Car Rental through Proprietor Mr. Sidhesh S. Modingh	Fatima Lakdawala Kadri
5	Commercial Suit	100337/2020	Canara Bank Vs M/s. Laxmi Travels	Fatima Lakdawala Kadri
6	CHAMBER SUMMONS	101905/2019	Canara Bank Vs M/s. Laxmi Tours and Travels	Fatima Lakdawala
(Main Matter SUIT/0102413/2018)				
7	Commercial Suit	100222/2019	Vikrant Sabne and Associates Vs M/s. NeoGrowth Credit Pvt. Ltd.	Mr. Sameer Chaudankar And Charls Dmello
8	Commercial Suit	100009/2020	Shailesh Bhoormal Sanghvi Vs Haresh S. Hirani	Mr. Ramesh Jain and Mrs. Kusum Jain
9	Commercial Suit	100046/2020	M/s. Art Land Vs M/s. Green Pepper	Mr. Paras N. Vira

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<u>NM FOR HEARING</u>				
10	Commercial Suit	100068/2020	Suresh Hiranand Rohra Huf - through its karta Mr. Suresh Hiranand Rohra Vs Tarachand Badaram Chawla	Mrityunjay B Barai, Dushyant S. Lilani
Sub Matter: NOTICE OF MOTION/0100628/2020				
11	NOTICE OF MOTION	100628/2020	Suresh Hiranand Rohra Huf - through its karta Mr. Suresh Hiranand Rohra Vs Tarachand Badaram Chawla and Anr.	Mrityunjay Barai and Dushyant Lilani

(Main Matter Commercial Suit/0100068/2020)

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<u>ARGUMENTS</u>				
1	Commercial Suit	100291/2020	IDBI Bank Ltd Vs 1.M/s. Sai Laxmi Tours and Travels 2.Mr.Vijay Pawar 3.Mr.Dhondiram Waghmare	Mr. A. W. Barve
2	Commercial Suit	100325/2020	Jeevandeep Edumedia Pvt Ltd Vs Mr. Puneet Singh	M/s. J. R. Vakil
3	Commercial Suit	100097/2019	Bank of India Vs Mrs. Mohanpriya A.	Som Sinha and Associates
<u>NM FOR HEARING</u>				
4	NOTICE OF MOTION	101283/2020	Abhay Lodha and ors. - Comm. Suit St. No. 4201/2020 Vs State Bank of India	Vivek Singh
5	NOTICE OF MOTION	101284/2020	Abhay Narendra Lodha - Comm. Suit St. 4202/2020 Vs Union Bank of India	Vivek Singh
6	NOTICE OF MOTION	101285/2020	Abhay Narendra Lodha - Comm. Suit St. 4203/2020 Vs Bank of India and ors.	Vivek Singh
7	NOTICE OF MOTION	101474/2020	Magnifico Minerals Pvt Ltd - Commercial Suit St. No. 4708/2020 Vs Bank of India and Anr.	Aamrin Malik

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	Commercial Suit	100250/2020	Canara Bank Vs Mr. Mohd. Kaleem Shaikh	AKS Legal consultants
2	Commercial Suit	100251/2020	Canara Bank Vs Mohd Shakil Jainul Shaikh	AKS Legal consultants
<u>NM FOR HEARING</u>				
3	NOTICE OF MOTION	102614/2018	Arvind Vidyadhar Borade Vs 1. Standard Chartered Bank 2. The Principal Nodal Officer 3.The Customer Service Head/The Manager	Shailesh Ghahg
(Main Matter SUIT/0101349/2018)				
4	Commercial Suit	100321/2020	1. Mr. Saurabh Chandrakant Gogri 2. Mr. Chandrakant Gogri 3. Mrs. Rekha Chandrakant Gogri Vs Mrs. Kavita Praful Pandya	M/s. YRJ Legal
5	NOTICE OF MOTION	103318/2018	1. Mr. Saurabh Chandrakant Gogri 2. Mr. Chandrakant Gogri 3. Mrs. Rekha Chandrakant Gogri Vs Mrs. Kavita Praful Pandya	M/s. YRJ Legal
(Main Matter SUIT/0101767/2018)				
6	Commercial Suit	100039/2019	Jayesh Dharamdas Jhaveri Vs Kantilal Kalyanji Gogri	Shriram S. Redij
Sub Matter: NOTICE OF MOTION/0100736/2020				
7	Commercial Suit	100188/2019	Mr. Manoj Dhanji Solanki Vs M/S Nanabhoy Jeejeebhoy Pvt. Ltd.	Sanjay T Manek S T Manek And Co.
Sub Matter: NOTICE OF MOTION/0100390/2020				
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S.No.	Case Type	Case No.	Title	Name of Advocate
8	NOTICE OF MOTION	100390/2020	Mr. Manoj Dhanji Solanki Vs M/S Nanabhoy Jeejeebhoy Pvt. Ltd. and Ors.	S. T. Manek and Co.
(Main Matter Commercial Suit/0100188/2019)				
9	NOTICE OF MOTION	100736/2020	Jayesh Dharamdas Jhaveri Vs Kantilal Kalyanji Gogri and Ors.	Shriram S. Redij
(Main Matter Commercial Suit/0100039/2019)				
10	NOTICE OF MOTION	103280/2019	1. Mr. Saurabh Chandrakant Gogri 2. Mr. Chandrakant Gogri 3. Mrs. Rekha Chandrakant Gogri Vs Mrs. Kavita Praful Pandya	Adv Babita Kesharwani
(Main Matter SUIT/0101767/2018)				
<u>COMPLIANCE</u>				
11	Commercial Suit	100217/2020	Canara Bank Vs 1.Annamalai Kennady 2.Thomas Sahaya Raja	Mr. Rajkumar Shukla
12	Commercial Suit	100362/2020	Dena Bank Vs M/s. Drushti Enterprises	B. M. Gupta and Associates

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	Commercial Suit	100192/2019	Shri Vyankatesh Yallappa Kunchikorve Vs Shri Sandeep Rajaram Jadhav	Shri Balbheem S. Patil
2	Commercial Suit	100176/2019	Oriental Bank of Commerce - Nilufer Sarohs Doomasia Vs Mr. Vinod Chaurasiya	Anant Narayan
<u>HEARING</u>				
3	Commercial Suit	100335/2020	Canara Bank Vs M/s. Rajesh Tours and Travels	Fatima Lakdawala Kadri
4	Commercial Suit	100346/2020	Healthindia Insurance TPA Services Pvt. Ltd. Vs HDFC Bank Ltd.	Manoj Agiwal
5	Commercial Suit	100354/2020	Virat Global Logistics Pvt. Ltd. Vs HDFC Bank Ltd.	Mangal Kadam
<u>C/S HEARING</u>				
6	Commercial Suit	100329/2020	Rajendra Gupta Vs Reliable Clothing Pvt Ltd	S. K. Jain and Associates
7	CHAMBER SUMMONS	102041/2019	Rajendra Gupta Vs Reliable Clothing Pvt Ltd	Adv Miheer S. Jayakar

(Main Matter SUIT/0102228/2018)

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	Commercial Suit	100045/2019	M/s. Elektromag Devices Pvt. Ltd. Vs M/s. Dhanashri Tooling Systems Pvt. Ltd.	Deepak Ballal and Pankaj S. Shinde
<u>DRAFT ISSUES</u>				
2	Commercial Suit	100349/2020	Dena Bank Vs M/s. Kori Travels Proprietor Shri Bhaiyalal Ramavtar Kori	Mr. Rajkumar Shukla
<u>NM FOR HEARING</u>				
3	Commercial Suit	100140/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield S.K. Dubey	
Sub Matter: NOTICE OF MOTION/0104622/2019				
Sub Matter: NOTICE OF MOTION/0100431/2020				
Sub Matter: NOTICE OF MOTION/0104619/2019				
4	Commercial Suit	100141/2019	Shraddha Khandhadia Vs M/s. Shree Tirupati Greenfield	S.K. Dubey
Sub Matter: NOTICE OF MOTION/0100432/2020				
Sub Matter: NOTICE OF MOTION/0100249/2020				
5	NOTICE OF MOTION	104619/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield and Ors	Saurabh S. Oka
(Main Matter Commercial Suit/0100140/2019)				
6	NOTICE OF MOTION	104622/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield and Anr.	Saurabh S. Oka
(Main Matter Commercial Suit/0100140/2019)				

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7	NOTICE OF MOTION	100249/2020	Shraddha Khandhadia Vs M/s. Shree Tirupati Greenfield and Ors.	Adv. Saurabh S. Oka For Applicant
(Main Matter Commercial Suit/0100141/2019)				
8	NOTICE OF MOTION	100431/2020	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield Developers and Ors.	S.K. Dubey
(Main Matter Commercial Suit/0100140/2019)				
9	NOTICE OF MOTION	100432/2020	Shraddha Khandhadia Vs M/s. Shree Tirupati Greenfield Developers and Ors.	S.K. Dubey
(Main Matter Commercial Suit/0100141/2019)				

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